

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2798
ANSWERED ON:10.05.2006
RECALL OF INDIAN HIGH COMMISSIONER
Oram Shri Jual

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Indian High Commissioner to New Zealand has been recalled;
- (b) if so, the reasons therefor;
- (c) whether the matter has been investigated; and
- (d) if so, the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ANAND SHARMA)

(a) to (d) The former Indian High Commissioner to New Zealand has been recalled under the relevant provisions of the governing service rules i.e. Indian Foreign Service (Pay, Leave, Compensatory Allowance and Other Conditions of Service) Rules. The recall was ordered pursuant to careful examination of the matter and with the approval of the competent authority.